

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

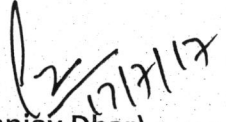
ORDER

No: 503/GS

Dated: 17.07.2017

Sh. Ramesh Kumar Wattal, District and Sessions Judges (Selection Time Scale) is placed in the Super Time Scale of the Jammu and Kashmir Higher Judicial Service w.e.f. 06.06.2017, against the vacancy caused due to the elevation of Sh. Sanjay Kumar Gupta, as Judge of High Court of Jammu & Kashmir.

BY ORDER

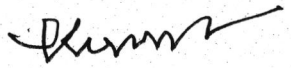

(Sanjay Dhar)
Registrar General

No: 10753-70/GS

Dated: 17.07.2017

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____
.....with the request to place the same before His Lordship for kind information.
3. Commissioner/Secretary to Govt., Deptt. of LJ&PA, Civil Secretariat, Srinagar,
4. Registrar Vigilance, High Court of J&K, Srinagar,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
.....for information.
6. Sh. Ramesh Kumar Wattal, Member Jammu & Kashmir Special Tribunal, Jammu,
7. Chief Accounts Officer, High Court of J&K, Srinagar,
.....for information & necessary action.
8. Incharge NIC, High Court of J&K, Jammu/Srinagar for uploading the same on the High Court Website.
9. Office file


(Permod Kumar)
Dy. Registrar (GS)